CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Kegd Post

Commercial Complex(BDA). Indiranagar, Bangalore - \$60 038 Dated the 27/6ct, 86.

Application No. 778 /86 (T) (N.P. No. 11672 /81) To

Sml. Susy Thomas, social worker, National Tuberculosis Institute, Mo. 8. Bellary Road, Bangalow-560003.

... Applicant

Versus

) The Director General of Health Services, Nirman Bharan, New Delli-Mooli.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN APPLICATION NO. 748 86 (T)

Please find enclosed herewith the copy of the Order/Interim Order passed by this Tribunal in the above said Application on

A. Visno-feix & R. e. to Applicantly UPS)

Encl: As above.

2) The Director, Mational Tuberculosis Institute. Respondent Bangaloro - 56 0003.

D Shri M. Marayana Swamy, No. 844 (upstairs). I Block. Rajaji Magar, Bangalore - 560010.

Senior Contral Clark. Standing Counsel, High Court of Karnataka ishilding, Bangalore -1.

... Advocati Respondenti

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH, BANGALORE

A.N. 778/869

Date	Office Notes	Orders of Tribunal
-9-1 986		Shri M. Narayanaswamy present for the applicant. Shri M.S. Padmarajaiah present for the respondents. It is brought to our notice that the applicant has passed away and the application has, therefore abated. In view of this, the application is dismissed as abated with liberty to the legal representatives of the deseased applicant to take ***Chinxams***mayxime axistant, any action if deemed necessary.
		(L.H.A.Rego) (Ch.Ramakrienna Rac
	Olujstrative	Member(A) Member(J) 19-9-1986 19-9-1986
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		A May 27/2/86
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		BANGALORE